

Taking over of viceregal lodge, Shimla

4318. **SHRI V. NARAYANASAMY:**
SHRI INDER KUMAR GUJRAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Viceregal Lodge which is known as Rashtrapati Niwas in Shimla is badly maintained;

(b) whether his Ministry is taking over the building for proper maintenance;

(c) whether it is a fact that the Government of Himachal Pradesh is interested in taking over the building; and

(d) if so, the reaction of Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) No, Sir.

(b) No, Sir. Department of Education provide funds to Indian Institute of Advanced Study, Shimla for proper maintenance of the building.

(c) No, Sir. Government of Himachal Pradesh has requested the Central Government for its development as a tourist resort.

(d) Does not arise.

Special dispensation admission in KVs

4319. **SHRI SHIV CHARAN SINGH**
SHRI J.S. RAJU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Committees to consider the viability of Special Dispensation admissions in Kendriya Vidyalayas were set up by Kendriya Vidyalaya Sangathan or its Board of Governors;

(b) if so, what are the details of the dates when relevant resolutions were passed and what were the terms of reference of each of these committees;

(c) what are the details of the recommendations made by each of these Committees; and

(d) what is the annual intake of children in Kendriya Vidyalayas under special dispensation since 1988-89 session?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c) Kendriya Vidyalaya Sangathan has intimated that the Board of Governors of Kendriya Vidyalaya Sangathan in their 51st meeting held on 31.5.88 decided that a sub-Committee may be constituted by the Chairman, Kendriya Vidyalaya Sangathan to go into the question of admission on special dispensation and the Chairman, Kendriya Vidyalaya Sangathan may take a decision in the light of the report of the Sub-Committee. The Sub-Committee was chaired by Sh. Chandulal Chandrakar, M.P. Accordingly the Chairman had, after considering the report of the Sub-Committee, decided that admissions by special dispensation should be resumed in the larger social consideration.

(d) The admissions under special dispensation since 1988-89 are as under:—

(i)	1988-89	1726
(ii)	1989-90	5024
(iii)	1990-91	653
(iv)	1991-92	7052
(v)	1992-93	4482
(vi)	1993-94	5806

Appointment of a Person on two different Posts

4320. **SHRI G. G. SWELL:**

SHRI CHIMANBHAI MEHTA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a whole time Director of Nehru Memorial Museum and Library has been appointed Chairman of the prestigious Indian Council of Historical Research for a period of three years;

(b) whether it is also a fact that the same Director is on extension of five years after superannuation;

(c) if so, how a person can do justice to two full time posts demanding attention in two

prestigious institutions, Indian Council of Historical Research and N M M & L; and

(d) what are the other details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d) The Chairman of the Indian Council of Historical Research holds constitutional office in a fully honorary capacity. The working responsibility of the ICHR falls upon its Chief Executive Officer who has the designation of Member—Secretary. All Chairmen of the Indian Council of Historical Research (with one exception) have been full time paid employees of scholarly bodies who have been appointed to the honorary position of Chairman in view of their scholarly distinction.

**Extension of a Superannuated Director
Nehru Memorial Museum and Library**

4321. SHRIMATI MIRA DAS:

SHRI ANANTRAY DEVSHANKAR
DAVE:

SHRI SARADA MOHANTY:

SHRI G. G. SWELL:

SHRI SHANKAR DAYAL SINGH:

SHRI CHIMANBHAI MEHTA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that recently the Director of Nehru Memorial Museum and Library has been granted extension of five years at a stretch against all rules and conventions even after his superannuation;

(b) who is the head of the Governing Body of the Nehru Memorial Museum and Library and when he was appointed;

(c) who are the members of the Governing Body of the institution and whether all of them are party to the decision of extension by five years; and

(d) if so, what are the extra ordinary reasons for decision of extension for five years?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) Director, Nehru Memorial Museum and Library has been granted extension in service for a period of five years w.e.f. 1.12.92 till 30.11.97 with the approval of the competent authority.

(b) Shri Narayan Dutt Tiwari is the Chairman of the Executive Council of the Nehru Memorial Museum and Library which was constituted in September, 1987.

(c) Following are the members of the Executive Council of the Nehru Memorial Museum and Library Society:

- (i) Shri Narayan Dutt Tiwari Chairman
- (ii) Shri B.K. Nehru Vice-Chairman
- (iii) Prof. Nurul Hasan Member
(Since expired)
- (iv) Shri G. Parthasarathi Member
- (v) Shri Abid Hussain Member
- (vi) Secretary, Department of Culture Ex officio Member
- (vii) Financial Adviser, Department of Culture Ex-officio Member
- (viii) Director, Nehru Museum Ex-officio Member

Decision of extension by five years in case of Director, Nehru Memorial Museum and Library was unanimously resolved in the Meeting of the executive Council of the Museum held in November, 1991.

(d) Decision of extension for five years to the Director, Nehru Memorial Museum and Library was taken with the approval of the competent authority in Government in the interest of the Organisation.

Scholarship to students of Sainik School

4322. SHRI SARADA MOHANTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether his Ministry vide their circular dated the 6th January, 1988 addressed to Education Secretaries of all the Union